

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 02.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 02.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 335/2019 (I.A. No. 215/2019)	Samvit Foundation Vs. State of U. P. & Ors.	Mr. Gurjeet Singh, Adv. for Applicant	12.04.2019
2.	Original Application No. 385/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant	04.04.2019
3.	Original Application No. 386/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant	04.04.2019
4.	Original Application No. 656/2018	Residents of Village Jojro Ka Kheda Vs. State of Rajasthan	For Consideration of Report	11.04.2019
5.	Original Application No. 851/2018	Amit Jain Vs. Union of India	For Consideration of Report	30.04.2019

COURT MASTER